

NOTIFICATION No.116/2020

In modification to the changes made by The Hon'ble The Chief Justice in the Sitting Arrangement vide Notification Nos.110/2020, 111/2020, 112/2020, 114/2020 and 115/2020 dated 23.03.2020, 12.04.2020, 17.04.2020, 19.04.2020 and 23.04.2020 respectively and in view of the Hon'ble Full Court resolution dated 30.04.2020 confining the Hon'ble Court to hear fresh admissions and emergent hearing of cases through Video Conferencing only, subject to the permission of the respective Hon'ble Benches, the following changes are effected in the Sitting Arrangement from 01.05.2020 to 31.05.2020:

From 01.05.2020 to 15.05.2020:

Sl.No.	HON'BLE JUDGE	SUBJECT
1	Vineet Kothari, J and Pushpa Sathyanarayana, J	All Division Bench Writ and Appellate Side matters
2	N.Kirubakaran, J and R.Hemalatha, J	All Division Bench Criminal Side matters Criminal Contempt and Appeals relating to orders in Contempt Proceedings
3	M.Duraiswamy, J	Writ Petitions - other than Service and Education
4	S.Vaidyanathan, J	Civil Revision Petitions
5	V.Bharathidasan, J	Criminal Revisions
6	M.Sundar, J	All Original Side cases including Commercial Division
7	R.Suresh Kumar, J	Criminal Appeals
8	S.M.Subramaniam, J	Writ Petitions - Service and Education
9	T.Ravindran, J	Criminal Original Petitions - Anticipatory Bail and all other applications concerning Anticipatory Bail
10	N.Sathish Kumar, J	Criminal Original Petitions - u/s.407 and 482 of Cr.PC and WP (Cr.PC)
11	N.Anand Venkatesh, J	Civil Miscellaneous Appeals and all other Single Bench Appellate Side cases except Civil Revision Petitions
12	G.K.Ilanthiraiyan, J	Criminal Original Petitions - Bail and all other applications concerning Bail

From 16.05.2020 to 31.05.2020:

Sl.No	HON'BLE JUDGE	SUBJECT
1	M.Sathyannarayanan, J and Anita Sumanth, J	All Division Bench Writ and Appellate Side matters
2	M.M.Sundresh, J and P.T.Asha, J	All Division Bench Criminal Side matters Criminal Contempt and Appeals relating to orders in Contempt Proceedings
3	T.Raja, J	Writ Petitions - Service and Education
4	K.Ravichandrababu, J	Writ Petitions - other than Service and Education
5	R.Mahadevan, J	Civil Revision Petitions
6	V.M.Velumani, J	Criminal Original Petitions - Anticipatory Bail and all other applications concerning Anticipatory Bail
7	R.Subramanian, J	Civil Miscellaneous Appeals and all other Single Bench Appellate Side cases except Civil Revision Petitions
8	M.S.Ramesh, J	Criminal Revisions
9	N.Seshasayee, J	Criminal Appeals
10	A.D.Jagadish Chandira, J	Criminal Original Petitions - u/s.407 and 482 of Cr.PC and WP (Cr.PC)
11	M.Nirmal Kumar, J	Criminal Original Petitions - Bail and all other applications concerning Bail
12	Senthilkumar Ramamoorthy, J	All Original Side cases including Commercial Division

//BY ORDER OF THE HON'BLE THE CHIEF JUSTICE//

High Court, Madras.
Dated: 30.04.2020

M.JOTHIRAMAN
Registrar (Judicial)